

Wednesday, October 15, 1873

**COUNCIL OF THE GOVERNOR GENERAL
OF INDIA**

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P. L.

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Simla on Wednesday, the 15th October 1873.

PRESENT :

His Excellency the Viceroy and Governor General of India, G.M.S.I.,
Presiding.

His Excellency the Commander-in-Chief, G.C.B., G.C.S.I.

The Hon'ble Sir Richard Temple, K.C.S.I.

The Hon'ble B. H. Ellis.

Major General the Hon'ble Sir H. W. Norman, K.C.B.

The Hon'ble A. Hobhouse, Q.C.

The Hon'ble E. C. Bayley, C.S.I.

The Hon'ble R. E. Egerton.

The Hon'ble J. F. D. Inglis, C.S.I.

N.-W. PROVINCES VILLAGE POLICE BILL.

The Hon'ble MR. INGLIS presented the Final Report of the Select Committee on the Bill to consolidate and amend the law relating to Village Police in the North-Western Provinces.

The Council then adjourned *sine die*.

S I M L A ;
The 15th October 1873. }

WHITLEY STOKES,
*Secretary to the Government of India,
Legislative Department.*